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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 20/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company: R.L. Steel & Energy Ltd.
V/s.
Shyam Industries Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	H. J. Kalathiya	Advocate	Respondent	<u>H. J. Kalathiya</u>
2.	MS NIKITA MENTA	ADVOCATE	PETITIONER	<u>Nikita Menta</u>

ORDER

Learned Advocate Ms. Niketa Mehta present for Operational Creditor/ Petitioner.
Learned Advocate Mr. H. J Kalathiya i/b Panthil Majmudar present for Respondent/
Corporate Debtor.

Order not made ready.

For pronouncement of order, list the matter on 24.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of May, 2017.